

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:4368  
ANSWERED ON:20.08.2010  
HERITAGE SITES  
Patel Shri Natubhai Gomanbhai

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Union Government has taken any initiative to develop the world heritage sites in the country including Dadra Nagar Haveli Union Territory (UT);
- (b) if so, the details thereof, State-wise and UT-wise;
- (c) whether the developmental works have been stopped at various tourist places including world heritage sites in the country due to lack of funds;
- (d) if so, the details thereof, State-wise alongwith the action taken by the Union Government in this regard; and
- (e) the funds sanctioned, released and utilised by the State Governments on world heritage sites during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (e): Development of tourist places including world heritage sites is primarily undertaken by the State Governments/ Union Territory Administrations. Ministry of Tourism, however, provides financial assistance for tourism projects on the basis of proposals received from them subject to availability of funds and inter-se priority.

Conservation, development and implementation of centrally protected world heritage sites and monuments is undertaken by Archaeological Survey of India (ASI). However, there is no world heritage site in Dadra Nagar Haveli.

State-wise details of projects sanctioned by the Ministry of Tourism for development and promotion of tourism in the country including Dadra Nagar Haveli during the last three years and the current year up to June 30, 2010 are at Annexure.

**ANNEXURE**

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 4368 ANSWERED ON 20.8.2010 REGARDING HERITAGE SITES**

**TOURISM PROJECTS SANCTIONED DURING THE 2007-08, 2008-09, 2009-10 AND 2010-11 UP TO 30.6.2010.**

(Rs.in crore)

Sr.No	State	Number of Project Sanctioned	Amount
1	Andhra Pradesh	31	146.47
2	Arunachal Pradesh	41	111.21
3	Andman & Nicobar	0	0.00
4	Assam	15	44.55
5	Bihar	15	39.23
6	Chandigarh	14	27.82
7	Chattisgarh	6	24.27
8	Dadra & Nagar Haveli	3	0.24
9	Daman & Diu	1	0.12
10	Delhi	20	72.16
11	Goa	3	48.14
12	Gujarat	12	34.30
13	Haryana	24	59.72
14	Himachal Pradesh	28	76.78
15	Jammu and Kashmir	93	159.52
16	Jharkhand	10	11.55
17	Kerala	30	127.45

18	Karnataka	22	105.20
19	Lakshadweep	1	7.82
20	Maharashtra	11	58.90
21	Manipur	25	73.44
22	Meghalaya	15	33.86
23	Mizoram	18	44.53
24	Madhya Pradesh	39	125.43
25	Nagaland	48	72.65
26	Orissa	30	99.69
27	Puducherry	13	24.21
28	Punjab	7	33.13
29	Rajasthan	20	91.71
30	Sikkim	72	162.15
31	Tamil Nadu	38	116.53
32	Tripura	32	35.93
33	Uttar Pradesh	22	75.79
34	Uttarakhand	8	66.04
35	West Bengal	29	94.48
GRAND TOTAL			796 2305.02